

ITEM NO.2

COURT NO.12

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 8717/2015

BHARAT SANCHAR NIGAM LTD. & ANR.

Appellant(s)

VERSUS

SANDEEP CHOUDHARY & ORS.

Respondent(s)

Date : 05-04-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

Amicus Curiae Dr. Rajeev Dhavan, Sr. Adv.
Mr. Gaurav Agrawal, Adv.

For Appellant(s) Mr. Pradeep Kumar Mathur, AOR
Mr. Chiranjeev Johri, Adv.
Mr. Ankur Rastogi, Adv.

For Respondent(s) Mr. Puneet Jain, Adv.
Ms. Christi Jain, Adv.
Mr. Umang Mehta, Adv.
Mr. Yogit Kamat, Ad.
Ms. Pratibha Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard Dr. Rajeev Dhavan along with Shri Gaurav Agrawal,
learned Amicus Curiae, Shri Pradeep Kumar Mathur, learned counsel
appearing on behalf of the appellants and Shri Puneet Jain, learned
counsel appearing on behalf of respondent no.1.

Arguments concluded.

Judgment reserved.

(NEETU SACHDEVA)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER